

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Interlocutory Application Nos.545 & 546 in  
Company Appeal (AT) (Insolvency) No. 64 of 2020**

**IN THE MATTER OF:**

Greatship (India) Ltd.

...Appellant

Versus

Sudip Bhattacharya

...Respondent

**Present:**

**For Appellant:**

**Mr. Ramji Srinivasan, Senior Advocate with  
Mr. Abhijeet Sinha, Mr. Mahesh Agarwal, Mr.  
Kanan Luthra and Mr. Divyang G.C., Advocates.**

**For Respondent:**

**Mr. Amit Chaddha, Senior Advocate with Ms.  
Srishti Govil and Mr. Bhatt, Advocates for  
Premier Jet.**

**ORDER**

**03.02.2020** We find that the Appeal has been disposed of on 21<sup>st</sup> January, 2020 by two Hon'ble Members Bench of this Appellate Tribunal by a reasoned order. The Interlocutory Applications for modification/clarification of the said order is not maintainable, though it is open to the aggrieved party to file 'Petition for Review' or move before the Hon'ble Supreme Court. Interlocutory Application Nos. 545 & 546 stand disposed of.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)